

ST. JOHN AMBULANCE ASSOCIATION (INDIA) TRANSFER OF FUNDS BILL

**The Deputy Minister of Health (Shrimati Chandrasekhar):** I beg to move for leave to introduce a Bill to provide for the transfer of a portion of the funds of the St. John Ambulance Association (India) to the St. John Ambulance Association (Pakistan).

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill to provide for the transfer of a portion of the funds of the St. John Ambulance Association (India) to the St. John Ambulance Association (Pakistan)."

*The motion was adopted.*

**Shrimati Chandrasekhar:** I introduce the Bill.

\*DEMANDS FOR SUPPLEMENTARY GRANTS—Contd.

**Mr. Speaker:** The House will now proceed with the further discussion and voting on the Demands for Supplementary Grants in respect of the Budget (General) for 1955-56. The total time allotted for this discussion is 5 hours of which 1 hour and 34 minutes have been availed of and the balance of 3 hours and 26 minutes is now available.

DEMAND No. 61—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF HOME AFFAIRS

**Mr. Speaker:** Motion moved:

"That a supplementary sum not exceeding Rs. 6,62,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1956, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Home Affairs'."

I will just read the numbers of cut motions which the hon. Members

have intimated to be moved. Hon. Members will be kindly attentive and check the numbers:

Cut motions Nos. 8, 9, 10, 11, 12, 13, 16, 25, 32 and 33.

*Expenditure on supervisory staff*

**Shri N. B. Chowdhury (Ghatal):** I beg to move:

"That the demand of a supplementary grant of a sum not exceeding Rs. 6,62,000 in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Home Affairs' be reduced by Rs. 50,000".

*Language policy of Government*

**Shri Ramachandra Reddi (Nellore):** I beg to move:

"That the demand of a supplementary grant of a sum not exceeding Rs. 6,62,000 in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Home Affairs' be reduced by Rs. 100."

*Delay in constitution and composition of Official Language Commission*

**Shri Raghavachari (Penukonda):** I beg to move:

"That the demand for a supplementary grant of a sum not exceeding Rs. 6,62,000 in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Home Affairs' be reduced by Rs. 100."

*Discrimination in grant of relief and method of selection*

**Shri N. B. Chowdhury:** I beg to move:

"That the demand of a supplementary grant of a sum not exceeding Rs. 6,62,000 in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Home Affairs' be reduced by Rs. 100."

\*Moved with the recommendation of the President.